

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JULY 2024**

Sl. No.	Nature	Opening balance as on 01.07.2024	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.07.2024	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	42	0	2		2			6	6	38	6
2	WA	239	70	1		71	1		91	92	218	1
3	WPC	11373	615	10		625	4		612	616	11382	56
4	WPL	1214	16	2		18			35	35	1197	21
5	WPS	18116	782	11		793	17		1266	1283	17626	538
6	WPT	759	41			41	1		16	17	783	
7	WPCR	83	61			61			57	57	87	2
8	WPPIIL	119	10	1		11			9	9	121	
9	WP 227	1874	115	1		116	3		136	139	1851	12
10	WPHC	1	0			0			0	0	1	
A	TOTAL (1 to 10)	33820	1710	28	0	1738	26	0	2228	2254	33304	636
1	FA	3086	13	3		16	2		30	32	3070	19
2	FAM	274	2	1		3			3	3	274	2
3	FA(MAT)	666	29	7		36	2		17	19	683	
4	SA	6216	57	17		74	2		20	22	6268	17
5	MA	438	12	1		13	1		14	15	436	3
2	MAC	9909	220	8		228	6		214	220	9917	177
7	CR	222	23	5		28	1		17	18	232	8
8	MCC	536	86	7		93	3		128	131	498	2
9	COMP APPEAL	3	0			0				0	3	
10	COMP PET	15	0			0				0	15	
11	EP	12	1			1				0	13	
12	TPC	93	17			17			34	34	76	
13	CONT	966	147			147			238	238	875	3
14	ITA	4	0			0			4	4	0	4
15	ARBA	256	3			3			8	8	251	1
16	ARBAP	14	0			0				0	14	
17	ARBR	25	6			6				0	31	
18	TAXC	433	22	1		23			8	8	448	1
19	REVP	175	22			22			33	33	164	
20	CVLREF	0	0			0				0	0	
B	TOTAL (1 to 19)	23343	660	50	0	710	17	0	768	785	23268	237
TOTAL (A+B)		57163	2370	78	0	2448	43	0	2996	3039	56572	873
MAIN CRIMINAL CASES												
1	CRREF	1	0			0			0	0	1	
2	CRA	15558	211	4		215	2		417	419	15354	271
3	CRR	6023	158			158			205	205	5976	125
4	MCRC	972	751			751	1		1048	1049	674	
5	MCRCA u/s 482 B.N.S.S.	50	146			146			154	154	42	
6	CONTR	1	0			0			0	0	1	
7	CRMP	5346	357	6		363	16		772	788	4921	39
8	TPCR	15	2			2			1	1	16	
9	ACQA	3376	327			327	1		32	33	3670	10
C	TOTAL (1 to 9)	31342	1952	10	0	1962	20	0	2629	2649	30655	445
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		88505	4322	88	0	4410	63	0	5625	5688	87227	1318
PENDENCY INCREASE/DECREASE		88505	DECREASE (-1278)								87227	

Over 5 Years Pendency as on 01.07.2024	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.07.2024	Over 5 Years Decrease Pendency during the month
29210	45	1318	27937	-1273

12-02/8/24
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